

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/70/(IB)/2017  
NAME OF THE PETITIONER(S) : SRI ADINATH ENTERPRISES  
NAME OF THE RESPONDENT(S) : RRP HOUSING PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

S. Ganesh  
and  
C.M. Anaravathi  
Advocates

Counsel for  
Respondent

mobile no. 9282138870

C.M. Anaravathi  
13/7/17

**ORDER**

Counsel for petitioner present. Counsel for respondent present and filed vakalat.

He prayed time for filing counter and reply submissions. Time extended at request. Put up on **28.07.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)